

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 1699

TO BE ANSWERED ON FRIDAY THE 10TH MARCH, 2017
PHALGUNA 19, 1938 (SAKA)

CESS ON CRUDE OIL

1699. SHRIRAM KUMAR SHARMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received representations from crude oil production companies to reduce the cess on crude oil;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the companies demanding reduction in cess belongs both to public and private sector and if so, the details thereof; and
- (d) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a), (b) and (c):Representations were received from Ministry of Petroleum and Natural Gas and companies both in public sector as well as in private sector seeking reduction in rate of the Oil Industry Development (OID) Cess from 20% to 10%.

(d):The matter was examined and it was decided not to make any change in rate of OID Cess at this stage.
